

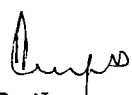
In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No.288/02.....

R.S.Srivastava

Versus.....

State of Rajasthan & Anr.

| Date of Order | Orders |
|---------------|---|
| 25.6.2002 | <p>Mr.Virendra Lodan - Counsel for applicant</p> <p>The learned counsel for the applicant seeks to withdraw this O.A with the liberty to file a fresh O.A if the cause of action arises in the matter covered in the O.A.</p> <p>The prayer of the learned counsel for the applicant is accepted and the O.A is allowed to be withdrawn.</p> <p> (A.P.Nagrath) Member (A).</p> |

copy sent to applicant
note 2348
dated 25.7.02